

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/58(CHE)/2022

NAME OF THE PETITIONER : The Roc, Chennai

NAME OF THE RESPONDENT(S) : APS Agrotech Ltd

UNDER SECTION : Sec 271-272 of CA, 2013

ORDER

Ld. Counsel Ms.Nandini Agarwal for the ROC.

In this case, ROC is yet to make paper publication and sought additional time.

Time allowed for making paper publication before the next date of hearing.

List the Petition for hearing on **10.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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